

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/27/2020
NAME OF PETITIONER : Avant Garde Healthcare Engineering Solutions Pvt Ltd
NAME OF RESPONDENT : Swiss Garnier Genexiaa Sciences Pvt Ltd
SECTION : 9 of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/91/2020
NAME OF PETITIONER : Avant Garde Cleanroom & Engg Solutions
NAME OF RESPONDENT : Swiss Garnier Genexiaa Sciences Pvt Ltd
SECTION : 9 of IBC 2016

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COMMON ORDER

The Petitioner is represented by Ld. Counsel Mr. Rahul M. Shankar and the Respondent is represented by Ld. Counsel Mr. P.S. Suman through video conferencing mode.

Ld. Counsel for the Petitioner seeks time for filing rejoinder. Let the same be done on or before 15.07.2021. Also, the Respondent is permitted to file their sur-rejoinder, if any, on or before 23.07.2021

Considering the request of the Petitioner for adjournment, list this matter on **10.08.2021** as a last chance for hearing and disposal. No further adjournment shall be entertained.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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